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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 519/2021

SHIPRA ESTATE LTD. AND JAIKISHAN ESTATES

DEVELOPERS PVT. LTD.

.....Plaintiff

Through:

versus

M/S WISHWA MITTAR BAJAJ AND SONS

.....Defendant

Through: Ms Kavita Vinayak, Mr. Rohan Dua,
Mr. Piyush Thanvi, Advs.

18

+ OMP (ENF.) (COMM.) 71/2020

WISHWA MITTAR BAJAJ AND SONS

.....Decree Holder

Through: Ms Kavita Vinayak, Mr. Rohan Dua,
Mr. Piyush Thanvi, Advs.

versus

SHIPRA ESTATE LTD. AND JAIKISHAN ESTATES

DEVELOPERS PRIVATE LIMITED & ORS.Judgement Debtor

Through:

CORAM:

HON'BLE MR. JUSTICE JASMEET SINGH

ORDER

26.08.2025

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At request of Ms. Vinayak, learned counsel for the respondent, re-
notify on 05.12.2025.

JASMEET SINGH, J

AUGUST 26, 2025/sp